

05.08.2020

Matter is taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.

Present (on screen): Sh. Sanjit Kumar, Ld. Counsel for appellant/convict with appellant.

Sh. Darshan Lal, Ld. PP for the CBI/respondent.

Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.

Final arguments heard from the side of appellant/convict from 11.55 AM to 12.45 PM. However, in the meantime, link of Ld. PP for the CBI was disconnected and thereafter he could not connected and therefore, at his request, matter is adjourned from today to tomorrow i.e. **06.08.2020 at 12.30 PM** by way of video conferencing.

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.

List the matter for arguments on appeal through Video Conferencing on **06.08.2020 at 12:30 P.M.**



(Harish Kumar)
Special Judge (PC Act) CBI-20,
Rouse Avenue District Court,
New Delhi/05.08.2020

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Present (on screen): Sh. Parmod Singh, Ld. PP for the CBI.

Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.

Nobody put in appearance on behalf of accused. Let notice by way of email or WhatsApp be issued to Ld. Counsel for the accused as well as to the accused if his email or WhatsApp number is available on record, for **06.08.2020 at 11.30 AM.**

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.

List the matter for arguments through Video Conferencing on **06.08.2020 at 11:30A.M.**



(Harish Kumar)
Special Judge (PC Act) CBI-20,
Rouse Avenue District Court,
New Delhi/05.08.2020